

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-87/2013 (Pt.)/6867/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the <sup>nd</sup> 2 August, 2023.

Sub: **Casual leave.**

Ref:- Letter No. JJA/7660/2023 dated 31.07.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 31.07.2023**, has been granted. The Additional District & Sessions Judge, Jorhat and in his absence the next senior most Judicial Officer at the station would remain in charge of your Court and office, during your absence.

Yours faithfully,

*edf*

**JT. REGISTRAR(VIGILANCE)**

**Memo NO.HC.VII-87/2013 (Pt.)/6868/A, dated** , 02-08-23

Copy to :

√1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR(VIGILANCE)**